

The Minister of Education (Dr. K. L. Shrimall): (a) Yes, Sir.

(b) No subject-wise or state-wise allocation is made by the Central Social Welfare Board. The amount of grant depends upon the number of applications received and considered by the Board for grants during 1958-59.

Extension of Service to Class I Officers

2910. { Shri S. M. Banerjee:
Shri Prabhat Kar:
Shri Panigrahi:

Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that the Class I officers of the Central Secretariat Service are not granted extension beyond 55 years;

(b) if so, whether some officers have been granted extension; and

(c) the main reasons therefor?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) There is no such general rule or order. Extensions are granted only for special reasons and in the public interest.

(b) Yes; in special cases.

(c) Each case is considered on merits, and extension is granted only where circumstances justify such extension.

Fatliqour

2911. **Shri Balakrishnan:** Will the Minister of Scientific Research and Cultural Affairs be pleased to state:

(a) whether a new process for making fatliqour has been evolved at the Central Leather Research Institute, Madras;

(b) whether fatliqour has been tried in processing leather goods; and

(c) if so, has it been found suitable?

The Minister of Scientific Research and Cultural Affairs (Shri Humayun Kabir): (a) Yes, Sir.

(b) Yes, Sir.

(c) Yes, Sir.

Higher Secondary School in Himachal Pradesh

2912. **Shri Daljit Singh:** Will the Minister of Education be pleased to state:

(a) whether it is a fact that some High Schools in Himachal Pradesh are being converted into Higher Secondary Schools in 1958; and

(b) if so, the names of those schools?

The Minister of Education (Dr. K. L. Shrimall): (a) Yes, Sir.

(b) The information is being collected and will be furnished later.

Temporary Assistants

2913. **Shri Surendranath Dwivedy:** Will the Minister of Home Affairs be pleased to state:

(a) how many vacancies of temporary Assistants exist in the offices of the Government of India; and

(b) how and when are they proposed to be filled?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) 468 posts of assistants were reported to be vacant on 1st January, 1958.

(b) For the present, 400 of these vacancies are being filled by the appointment of the candidates who have been declared successful in the competitive examination for the Assistants grade held in July, 1957. About three hundred and fifty persons have already reported for duty.